

Scheme formulated to allot shops/stalls to Economically weaker Sections

1776 DR LALBAHADUR RAWAL
SHRI DHARAM PAL SINGH
MALIK

Will the Minister of URBAN DEVELOPMENT be pleased to state

(a) the total number of scheme formulated and shops constructed by D D A to allot shops/stalls to the Scheduled Castes and other weaker sections of the society during the last two years

(b) the number of applications received from them and those found in order

(c) the time by which the shops/stalls are likely to be allotted to the applicants

(d) the reasons for not providing reservations to the handicapped persons for allotment of shops/stalls

(e) whether the Government propose to formulate any scheme for allotment of small shops/stalls to the handicapped persons for making themselves reliant and

(f) if so the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M ARUNACHALAM) (a) The DDA has reported that they have announced a scheme for disposal of 271 shops/stalls earmarked for SC/ST for the year 1990 91 and 1991 92 vide advertisement dated 7 9 92

in the leading newspapers of Delhi

(b) 22,677 applications have been received and are being scrutinised

(c) January, 1993, according to DDA

(d) The Authority vide Resolutions No 76 dated 14 10 80 and 64 dated 13 6 88 has made 5% reservation in favour of physically handicapped persons in the matter of allotment of shops/stalls kiosks

(e) and (f) Question does not arise in view of reply at (d) above

Basic Amenities in Unauthorised Colonies

1777 SHRI SHARVAN KUMAR
PATEL
SHRI SIMON MARANDI

Will the Minister of URBAN DEVELOPMENT be pleased to state •

(a) the details of amenities being provided in the unauthorised colonies in the capital and

(b) the total expenditure incurred on these colonies during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M ARUNACHALAM) (a) and (b) In respect of 553 colonies upto 30 6 77 that have been regularised by M C D so far the following services are reported to have been provided

No. of Colonies

Roads and Sullage	—	553	
Electrification	—	527	(21 in progress)

Full Water Supply	–	533	(4 in progress)
Partial Water Supply	–	7	
Sewerage	–	204	(135 in progress)

According to the Government of National Capital Territory, the following amounts were released to MCD for the scheme:-

1990-91	–	Rs. 25 lakhs
1991-92	–	Rs. 150 lakhs
1992-93	–	Rs. 200 lakhs (Outlay)

[*Translation*]

Exploration of Oil and Natural Gas

1778. SHRI K.D. SULTANPURI:
KUMARI VIMLA VERMA:
SHRIRAMCHNDRA DOME:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the places where survey has been conducted to find petroleum products, State-wise;

(b) the total quantum of oil and natural gas is likely to be explored;

(c) the name of the places where petroleum products are likely to be found, State-wise; and

(d) the funds earmarked for exploration of oil and natural gas during Eighth Five Year Plan, State-wise?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (d). While surveys in varying

degrees has been conducted in all the 25 sedimentary basins, ONGC and OIL are currently exploring for oil and gas in the sedimentary basins in the states of Gujarat, Rajasthan, Assam, Nagaland, Andhra Pradesh, Bihar, Tamil Nadu, West Bengal, Tripura, Mizoram, Uttar Pradesh, Madhya Pradesh and Arunachal Pradesh as well as Bombay offshore, Kutch-Saurashtra offshore, Krishan-Godavari offshore and Cauvery offshore basin. Under the Fourth Round of bidding finalisation of contractors for four blocks has been approved which are located in Bombay offshore, Krishna-Godavari offshore, Rajasthan and Andhra Pradesh/Maharashtra.

An amount of Rs. 3877 crores has been provided in the Eighth Plan for exploration of oil and gas.

[*English*]

Widows Home in Delhi

1779. SHRIMATI SAROJ DUBEY: Will the Minister of HOME AFFAIRS be pleased to state: